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O.A. No. 226/05

ORDER DATED 17<sup>th</sup> JULY, 2008

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)  
Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. J. Sengupta, Ld. Counsel appearing for the applicant and Mr. S.B. Jena, Ld. Addl. Standing Counsel for the Respondents.

It has been submitted by Ld. Counsel for both sides that the relief claimed in this Original Application having been met this application became infructuous.

In view of the above this Original Application stands dismissed as infructuous.

Chhatu  
Member (A)

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 MEMBER (J)